

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 195 OF 2016**

**Dated: 29<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**GMR Kamalanga Energy Ltd. & Anr. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee  
Ms. Ravina Dhamija

Counsel for the Respondent(s) : Mr. Ravi Kishore for R-5  
Mr. G. Umapathy for R-2 to R-4

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **16.02.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**